

A Committee to conduct a departmental enquiry has been set up.

The theft of the pipes is not likely to delay or dislocate erection work of the factory.

Hostels in Central Schools

1460. Shri P. C. Borooah:
Shri Ram Harkh Yadav:
Shri Murl Manohar:

Will be Minister of Education be pleased to state:

(a) whether a scheme of subsidised hostel facilities has been introduced in the Central residential schools for the children of Central Government Employees;

(b) if so, the details of the scheme; and

(c) the names of the residential schools covered by the scheme?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a), (b) and (c). Sir, wherever facilities are available and subject to availability of funds, the Central Schools are to be developed as partly residential. The scheme of subsidised hostel facilities introduced in such schools is laid on the Table of the House. [Placed in Library. See No. LT-5664/66].

Such hostel facilities have already been made available to the following Central Schools:—

- (1) Fatehgarh
- (2) Bikaner
- (3) A.S.C. Centre (South), Bangalore.

Callout and Ernakulam Universities

1461. Shri Mohammed Koya: Will the Minister of Education be pleased to state:

(a) whether the attention of Government has been drawn to the suggestion made in the Convocation Address of Kerala University by the

Governor of Kerala about converting the University Centres at Ernakulam and Calicut into full-fledged Universities; and

(b) if so, Government's reaction thereto?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) While the views expressed by the Governor of Kerala will be given due consideration, the general policy of the Government is that as far as possible, no new University should be started in the Fourth Five Year Plan and the existing Universities should first be consolidated.

Port Trusts and Dock Labour Boards

1462. Shri Kolla Venkaiah:
Shri P. C. Borooah:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether the Port, Dock and Water-port Workers' Federation of India in its recent session held in Delhi demanded the establishment of an integrated system of administration of the Port Trusts and Dock Labour Boards under a single Government authority;

(b) if so, Government's decision on this demand; and

(c) what were the other observations/suggestions made at the session and Government's reaction thereto?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) Yes.

(b) The matter is under examination in consultation with the Ministry of Transport and Aviation.

(c) The other observations and suggestions related to decasualisation of all temporary and casual categories, of port and dock labour, removal of